

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER

Dated Guwahati, the ^{21st}..... May, 2024

No. HC.V- 102/2023/ 410 /Estt. ## Hon'ble the Chief Justice has been pleased to grant financial up-gradation under the Modified Assured Career Progression (MACP) Scheme to the following staff of this Registry for the year 2024 in accordance with the Notifications of Government of Assam No. FPC.12/2017/4 dated 6th July, 2017 and No. FPC.12/2017/Pt/15 dated 7th February, 2020:

Sl. No	Name of the Benefited Employee(s) SRI/SMT.	Present Designation(s) of the Employee (s)	Modified Assured Career Progression Scheme (MACPS) Entitlement	Date From which Benefit will be Effective from (w.e.f)
1	Sri Dipak Talukdar	COURT ATTENDANT	3 rd MACPS	01.01.2024
2	Sri Promod Kumar Ray	COURT ATTENDANT	1 st MACPS	01.01.2024
3	Smt. Runu Das	COURT ATTENDANT	1 st MACPS	01.01.2024
4	Sri Prabhu Thakur	DARWAN	3 rd MACPS	01.01.2024
5	Smt. Kamli Basfor	SANITATION ATTENDANT	2 nd MACPS	01.01.2024

By order,

Sd/- Shri Sunil Kumar Poddar
REGISTRAR GENERAL


Memo No. HC.V-102/2023/410 A/Estt. #

Dated 21/05/2024

Copy for information and necessary action to : -

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Registrar (Vigilance/Admn./Judl.), Gauhati High Court, Guwahati.
4. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

5. The Secretary, Gauhati High Court Legal Services Authority (Committee), Gauhati High Court, Guwahati
6. The Joint Registrar _____, Gauhati High Court, Guwahati.
7. The Joint Secretary to the Govt. of Assam, Finance (SIU) Dept., Dispur, Guwahati-6
8. The Joint Secretary to the Govt. of Assam, Finance (Budget) Dept., Dispur, Guwahati-6
9. The Director of Accounts and Treasuries, Assam, Dispur, Guwahati-6
10. The Deputy Registrar _____, Gauhati High Court, Guwahati.
11. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
12. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati with a request to upload this order in the High Court website under the appropriate Head.
15. The Court Manager, Gauhati High Court, Guwahati.
16. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
17. The Treasury Officer, Kamrup (Metro) Treasury, Guwahati-1
18. The Finance and Accounts Officer, Gauhati High Court, Guwahati
19. The AOJ (Accounts) Section. He is directed to ensure that it reflects on the service book(s).
20. The A.O.(J) _____, Gauhati High Court, Guwahati.
21. The Court Officer No. I and II, Gauhati High Court, Guwahati.
22. The CA to the Registrar General, Gauhati High Court, Guwahati.
23. The CA to the Registrar (Establishment), Gauhati High Court, Guwahati.
24. The Person Concerned.
25. The High Court Notice Board, Gauhati High Court, Guwahati.
26. The Order File.


REGISTRAR GENERAL
Ranjan J. Swarna
15/5/24